

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 247 of 2018

IN THE MATTER OF:

Akula Nagalaxmi

...Appellant

Vs

Crompton Greaves Ltd.

...Respondent

Present:

Appellant: Mr. Yadav Narender Singh, Mr. Ashutosh Yadav and Mr. Abhishek Singh, Advocates.

Respondent: Mr. Shankh Sengupta and Mr. Manav Gill, Advocates for R-1.

ORDER

11.07.2019: Heard Mr. Shankh Sengupta, learned counsel representing Respondent No. 1 in part. Hearing remained inconclusive.

Post the appeal 'for further hearing' on **19th July, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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